

(1873) 11 PRI CK 0005

Privy Council

Case No: None

Meer Reasut Hossein

APPELLANT

Vs

Hadjee Abdoollah and
others

RESPONDENT

Date of Decision: Nov. 22, 1873

Citation: (1873) 1 IndApp 72

Hon'ble Judges: James W. Colvile, Barnes Peacock, Montague E. Smith, Robert P. Collier,
Lawrence Peel, JJ.

Judgement

James W. Colvile, J.

1. The point is important, and enough has been said to make it desirable that it should be discussed. Special leave may be granted on the usual terms for the purpose of raising the question.